

ITEM NO.2

COURT NO.11

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s). 759/2023

NYSHA HITESH SANTANI

Petitioner(s)

VERSUS

HITESH JAIPRAKASH SANTANI

Respondent(s)

Date : 30-11-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) Mr. Devendra Kumar Singh, Adv.
Mr. Karunakar Mahalik, AOR
Mr. Manoranjan Mishra, Adv.

For Respondent(s) Ms. Astha Prasad, AOR
Mr. Ajit Pravin Wagh, Adv.
Ms. Shubhangi Pandey, Adv.
Mr. Avinish Kr Saurabh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter circulated by learned counsel for the
respondent seeking adjournment due to personal difficulty.

Re-list on 04.01.2024.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER